

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.356-358 OF 1999

STATE OF A.P. Appellant (s)

VERSUS

RAYANEEDI SITHARAMAIAH & ORS. Respondent(s)

(With office report)

With S.L.P. (Crl.) Nos.3788-3790 of 1998
(With appln(s) for issuance of non-bailable warrants of arrest
and stay)

Date: 19/11/2008 This Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. M.N. Rao, Sr. Adv.
Mr. A. Ramesh, Adv.
Ms. D. Bharathi Reddy, Adv.
Mr. Anshuman Ashok, Adv.
Ms. Promila, Adv.

For Petitioner(s) Mr. Bojjam Tarkam, Sr. Adv.
Mr. S.U.K. Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Manish Kumar, Adv.

For Respondent(s) Mr. L.N. Rao, Sr. Adv.
Mr. G. Ramakrishna Prasad, Adv.
Mr. Suyodhan Byrapaneni, Adv.
Mr. Siddharth Patnaik, Adv.
Mr. Amar Pal, Adv.
Mr. D. Mahesh Babu, Adv.
Ms. K. Sarada Devi, Adv.

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Mr. Bojjam Tarkam, Sr. Adv.
Mr. S.U.K. Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Manish Kumar, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. M.N. Rao, learned senior counsel appearing
for the appellant-State, resumed his submissions at 11.55
a.m. and concluded at 1.00 p.m. Thereafter Mr. Bojjam
Tarkam, learned senior counsel made his submissions from
2.35 p.m. and concluded at 3.35 p.m. Mr. L.N. Rao,

learned senior thereafter made his submissions till 4.00 p.m., when the Court rose for the day.

The matters remained part-heard.

[T.I. Rajput] [Alka Dudeja] [Savita Sainani]
A.R.-cum-P.S. Court Master Court Master